

inspections by the Inspectors of the Government of Uttar Pradesh. And they have already launched 12 prosecutions. It is not as if the Government of U.P. is not taking interest. In this particular case, I can myself certify that they are taking proper action.

SHRI INDRAJIT GUPTA : On the occasion of this visit which is being referred to, the Hon. Minister himself, as far as I recall, had made a statement saying that they had found a number of children. Child labourers have been locked up in a room or a shed by the owners, perhaps in order to hide them from the sight of the visiting team. They were found and brought out. As has been asked in the question also, I want to know from the Hon. Minister whether those children whom he went and rescued have subsequently lost their jobs. Is that a fact and if so what is being done to rehabilitate them ?

SHRI P. A. SANGMA : Sir, at the time of our visit, the estimated number of child labour at Ferozabad was about 6,000. After our visit and after some people have been taken to task by arrests, the Members of Parliament and myself had a meeting with the Government of U.P. and the manufacturers themselves. We wanted that within two months of time they should get rid of child labour because children should not be employed in such hazardous occupation. They pleaded for six month's time and I said that it was okay and six months time was good enough. After the visit, officers of my Ministry and the Joint Secretary concerned made surprise visits to three factories and they did not find any more child labour in those three factories. There are people who are coming to me and telling me that there was no child labour in Ferozabad. But the Government of U.P. has reported that 2000 children are still working out of those 6,000 which means that 4,000 are out.

SHRI INDRAJIT GUPTA : Are they being rehabilitated ?

SHRI P. A. SANGMA : The pertinent question is about the rehabilitation of those children. The Government of UP has given us a scheme for their rehabilitation. We have asked the Government of UP to make minor adjustments in their scheme. I hope

to get that scheme very soon from the Government of U.P. But on the top of what the Government of UP is doing, we from the Central Government also have a scheme to rehabilitate all those children who no longer have their jobs.

WRITTEN ANSWERS TO QUESTIONS

[English]

International year of shelter for homeless

*559. SHRI NARSING

SURYAWANSHI :
SHRI VIJAY KUMAR YADAV :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the composition of the International Year of Shelter for Homeless Apex Committee at the National level;

(b) the terms of reference of the Committee; and

(c) the number of meetings held and resume of the work done so far by this Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The information is given in the statement given below.

Statement

(a) The Composition of the Apex Committee, as presently constituted, is as follows :

1. Secretary, Ministry of Urban Development —Chairman
2. Chairman-cum-Managing Director, Housing and Urban Development Corporation Ltd. —Member
3. Joint Secretary (H & HS) Ministry of Urban Development —Member

4. Joint Secretary (Finance), Ministry of Urban Development —Member
5. Representative of Planning Commission —Member†
6. Representative of Ministry of Finance Department of Economic Affairs (Banking Division) —Member†
7. Representative of Ministry of Environment & Forests —Member†
8. Representative of Ministry of Health & Family Welfare (Department of Family Welfare) —Member†
9. Representative of Ministry of Agriculture & Rural Development. (Department of Rural Development) —Member†
10. Representative of Department of Non-Conventional Sources of Energy —Member†
11. Representative of Ministry of Welfare —Member†
12. Shri A. P. Singh, Secretary, Housing & Urban Development, Government of Uttar Pradesh —Member
13. Smt. Sarala Gopalan, Secretary, Housing, Government of Kerala —Member
14. Shri K. A. Ahmed, Secretary, Housing Municipal Admn. & U.D., Govt. of Andhra Pradesh —Member
15. Shri J. S. Varsbneya, Dy. Managing Director, State Bank of India, Bombay —Member
16. Shri P.S.A. Sundaram, Administrator Maharashtra Housing & Area Development Authority —Member
17. Shri Om Kumar, Vice-Chairman. D.D.A. —Member
18. Shri Dharmendra Deo, Vice-Chairman, Ghaziabad Development Authority —Member

19. Smt. Leena Chakravarty, Chief Executive Officer, Calcutta Metropolitan Development Authority —Member
20. Shri R. Ramakrishna, Secretary, Housing & U.D., Govt. of Rajasthan —Member
21. Shri D. Basu, Secretary, Housing, Govt. of Gujarat —Member
22. Shri G.C. Mathur, Director, N.B.O. —Member
23. Shri S.D. Sharma, Director, Ministry of Urban Development —Member
24. Shri T. Nandakumar, Director (H & HS) Ministry of Urban Development —Member

† Officers of the level of Joint Secretary.

(b) The terms of reference of the Committee are :

- (i) to identify possible action areas for the International Year of shelter for the Homeless;
- (ii) draw up plans and programmes in the country far IYSH;
- (iii) coordinate the activities in the country in connection with the IYSH;
- (iv) interact with the State Level Apex Committees for drawing up effective action programmes; and
- (v) any other issue considered relevant.

(c) The Apex Committee has held two meetings so far wherein detailed deliberations on the terms of reference of the Committee were held. Proposals for the consideration of Government were initially formulated regarding the plans and programmes to be undertaken in the country for the IYSH, the manner in which they may be implemented, the constitution of State Level Committees role of cooperative and other organisations in the field of housing, setting up of a National Housing Bank etc. The subsequent meeting reviewed the progress and decided to publish monographs of notable IYSH Projects.